

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

MA 2324/96

O.A. No.1153/94

Dated :- 12.11.1996

Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Sh.Narain Singh Nathawat,
Deputy General Manager(Civil),
Rail India Tech.Economic Services Ltd.
R/o B-14, Poorty Apptt.Bodella Extn.II,
Vikasuri, New Delhi.

... Applicant

(None for the applicant)

Vs.

1. Union of India through Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. Genl. Manager(Settlement),
Western Railway, Church Gate, Bombay-400002
3. Divisional Railway Manager(Settlement)
Western Railway, Jaipur(Rajasthan)

(By. advocate Shri Romesh Gautam)

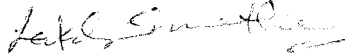
... Respondents

ORDER (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J))

None for the applicant, even on the second call. It is seen that none had appeared for the parties on 11.11.1996.

In the above circumstances, MA 2324/96 for restoration of the OA is dismissed for default and non prosecution.


(Smt.Lakshmi Swaminathan)
Member (J)

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